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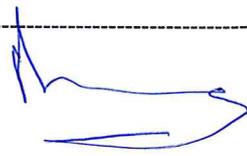
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/16	-	For filing objections	245	Vijay Kumar & P .Mehta Vs. SPM Export P. Ltd.

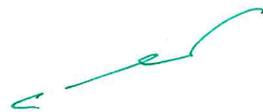
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	RAMESHCHANDRA P. SHAN DIRECTOR 9342106234 RESPONDENT NO. 4	for all Respondents	
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2	AMIT. S. PAWANI 9845128001	Petitioner	
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PCS for petitioner is present. Representative of Respondent is present. He has filed objections in I.A. No.144/2017.

For hearing on IA No.144/2017, list it on 09.11.2017.


MEMBER (J)


MEMBER (T)